

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO-12

/2022

IN THE MATTER OF

Srinath Mishra

Applicant

Versus

State Of Odisha and Others

Respondents

**AFFIDAVIT**

I, **Sri Srinath Mishra**, aged about 58 years, S/o- Umakanta Mishra, Res.-Charibatia Singh Colony, P.O.-Chandikhole, P.S.-Dharmasala, Pin-755044 Dist-Jajpur, Odisha do hereby solemnly affirm and state as follows:

- (1) That I am the applicant in the aforementioned application and I am apprising the Hon'ble Tribunal about the W.P(C) No-29310/2022 filed by (GECPL) Gammon Engineers and Contractors Private Limited, in the Hon'ble High Court of Odisha.
- (2) That on 09.10.2023 the matter was taken for hearing in which the counsel for the petitioner (company) prayed for listing the matter on 17.11.2023 which was granted by the court and also ordered to continue the stay till the next date i.e. 17.11.2023, **order of the Hon'ble court enclosed.**
- (3) That the matter was listed in supplementary list bearing item no 59 on 17.11.2023 hence could not be heard because of time constraint of the court. Thus counsel of the deponent again mentioned the matter in the court on 20.11.2023. and prayed for an urgent hearing of the matter. The date is yet to be fixed.



*Jul 27/11/23*  
**Ashis Kumar Mahapatra**  
**Notary Public No-31/08**  
**Chandikhole, Jajpur, Odisha**



(1)

That the petitioner being duty bound in the above mentioned application is submitting the status and position of the W.P(C) No-29310/2022, in the Hon'ble High Court of Odisha to the Hon'ble Tribunal.

*Srinivasan*  
Deponent

VERIFICATION

Verified on this the 27th day of Nov 2023 at Chud that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By

*S. Priyabrakshi*  
M.A LLB  
Advocate  
En. No. 01/2021

VERIFICANT



*Ashis Kumar Mahapatra*  
Ashis Kumar Mahapatra  
Notary Public No-31/08  
Chandibhale, Jajpur, Odisha

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) NO. 29310 OF 2022

*M/s. Gammon Infrastructure Projects Limited-GECPL (JV)* .... *Petitioner*

Mr. S. Dwibedi, Advocate

-versus-

*State of Odisha and others*

.... *Opp. Parties*

Mr. A.K. Mishra,

Additional Government Advocate

CORAM:

JUSTICE K.R. MOHAPATRA

**ORDER**

**09.10.2023**

Order No.

8. 1. This matter is taken up through hybrid mode.  
2. Put up this matter on 17<sup>th</sup> November, 2023, as prayed for by learned counsel for the Petitioner.  
3. The interim order dated 9<sup>th</sup> November, 2022 passed in I.A. No. 15063 of 2022 shall continue till the next date.

(K.R. Mohapatra)

Judge

bks

Signature Not Verified

Digitally Signed  
Signed by: BIJAY KUMAR SAHOO  
Reason: Authentication  
Location: High Court of Orissa, Cuttack  
Date: 10-Oct-2023 11:02:03